

Statement 51: Decomposition of Recommended Per Capita Transfers : Twelfth FC

State	Recommended Transfers (2005-06 to 2009-10) (₹ crore)	Average GSDP 2000-01 to 2004-05 (₹)	Population 2001 Census (Number)	GSDP Per Capita (₹)	Per Capita Gap from Maximum (₹)	Recommended Per Capita Transfers (Annual) (₹)	Equalisation Transfers Per Capita (₹)	Total Per Capita Benchmark Transfers (₹)	Vertical Component (₹)	Equalisation Component (₹)	Residual for Special Needs (₹)	Shortfall in Equalisation (₹)
1	2	3	4	5	6	7	8	9	10	11	12	13
Non-Special Category												
1. Andhra Pradesh	50,353	1,74,070	7,62,10,007	22,841	12,406	1,321	816	1,564	747	574	–	-242
2. Bihar	75,647	70,357	8,29,98,500	8,477	26,770	1,823	1,761	2,509	747	1,076	–	-686
3. Chhattisgarh	18,274	34,054	2,08,33,803	16,345	18,901	1,754	1,244	1,991	747	1,007	–	-237
4. Goa	1,725	8,547	13,47,668	63,424	–	2,559	–	747	747	–	1,812	–
5. Gujarat	25,609	1,46,689	5,06,71,017	28,949	6,298	1,011	414	1,162	747	264	–	-151
6. Haryana	8,042	74,528	2,11,44,564	35,247	–	761	–	747	747	–	14	–
7. Jharkhand	23,657	39,780	2,69,45,829	14,763	20,484	1,756	1,348	2,095	747	1,009	–	-339
8. Karnataka	31,416	1,25,863	5,28,50,562	23,815	11,432	1,189	752	1,499	747	442	–	-311
9. Kerala	19,608	88,887	3,18,41,374	27,916	7,331	1,232	482	1,230	747	482	2	–
10. Madhya Pradesh	46,322	92,485	6,03,48,023	15,325	19,921	1,535	1,311	2,058	747	788	–	-523
11. Maharashtra	36,194	310,369	9,68,78,627	32,037	3,210	747	211	958	747	–	–	-211
12. Orissa	36,943	54,500	3,68,04,660	14,808	20,439	2,008	1,345	2,092	747	1,260	–	-85
13. Punjab	12,885	84,657	2,43,58,999	34,754	–	1,058	–	747	747	–	311	–
14. Rajasthan	39,062	98,327	5,65,07,188	17,401	17,846	1,383	1,174	1,921	747	635	–	-539
15. Tamil Nadu	36,688	1,66,311	6,24,05,679	26,650	8,597	1,176	566	1,313	747	429	–	-137
16. Uttar Pradesh	1,33,471	2,10,892	16,61,97,921	12,689	22,558	1,606	1,484	2,231	747	859	–	-625
17. West Bengal	50,877	1,73,513	8,01,76,197	21,642	13,605	1,269	895	1,642	747	522	–	-373
II. Special Category												
1. Arunachal Pradesh	3,526	2,237	10.97,968	20,370	14,876	6,422	979	1,726	747	979	4,696	–
2. Assam	24,329	43,674	2.66.55,528	16,385	18,862	1,825	1,241	1,988	747	1,078	–	-163
3. Himachal Pradesh	14,450	19,100	60.77,900	31,426	3,821	4,755	251	999	747	251	3,756	–
4. Jammu and Kashmir	20,880	20,305	1.01.43,700	20,017	15,230	4,117	1,002	1,749	747	1,002	2,368	–
5. Manipur	6,870	3,707	21.66,788	17,107	18,139	6,341	1,194	1,941	747	1,194	4,401	–
6. Meghalaya	4,368	4,858	23.18,822	20,949	14,298	3,767	941	1,688	747	941	2,079	–
7. Mizoram	4,661	2,126	8.88,573	23,926	11,321	10,491	745	1,492	747	745	8,999	–
8. Nagaland	7,453	4,358	19.90,036	21,898	13,349	7,491	878	1,626	747	878	5,865	–
9. Sikkim	1,829	1,292	5.40,851	23,881	11,366	6,764	748	1,495	747	748	5,269	–
10. Tripura	8,417	6,890	31.99,203	21,537	13,710	5,262	902	1,649	747	902	3,613	–
11. Uttarakhand	12,194	18,592	84.89,349	21,900	13,347	2,873	878	1,625	747	878	1,247	–

Notes: 1. Lower Per capita transfers was in case of Maharashtra (₹ 747.2).

2. Average Tax effort during 1995-2000 is 6.58 per cent.

3. Maximum Per Capita GSDP is taken for Haryana.

Source: Census of India 2001, Central Statistics Office and Reports of Finance Commissions.